

वित्त उपमंत्री (श्री व० रा० भगत) :

(क) तथा (ख). यह स्पष्ट नहीं है कि माननीय सदस्यों का अभिप्राय सहायता की किस विशेष मद से है। वितीय सहायता के लिये सम्बद्ध मंत्रालयों के पास प्रार्थनापत्र भेजे जाते हैं, जिन पर गुण-दोष की दृष्टि से विचार किया जाता है।

Theft in Khamaria Ordnance Factory

*788. { Shri Goray;
Shri S. M. Banerjee:

Will the Minister of Defence be pleased to state:

(a) whether defalcations amounting to lakhs of rupees have been discovered in the Ordnance Factory in Khamaria;

(b) whether it is a fact that Government had instituted a Committee of Inquiry and that the Committee had submitted its report;

(c) the findings of the Committee; and

(d) what steps have been taken to put a stop to such malpractices?

The Deputy Minister of Defence (Sardar Majithia): (a) No. However, deficiencies and losses in Stores of considerable value have been reported at the Ordnance Factory, Khamaria.

(b) Yes. A Board of Inquiry was constituted to investigate and it has submitted its report to the Director General of Ordnance Factories.

(c) The report of the Board of Enquiry is at present under examination of the Director General of Ordnance Factories.

(d) Suitable remedial measures will be devised when the causes of the losses are known. This will be possible only after the full examination of the report of the Board of Enquiry.

Foreign Nationals

*790. Shri Kamalnayan Bajaj: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that foreign nationals employed in India have got to report to the Police when they intend to absent themselves from their registered address; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Foreigners other than tourists or who are in India only in transit are required to inform merely in writing the Registration Officer of their district if they propose to be absent from the place of their registered address for more than two weeks or stay in another district in a place other than a hotel for a period exceeding one week.

(b) This information has been found useful in maintaining proper record of the whereabouts of foreigners in a vast country like India.

तेलंगाना के लिये क्षेत्रीय समिति

*७९५. श्री मधुसूदन राव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) आंध्र प्रदेश के तेलंगाना क्षेत्र के लिये क्षेत्रीय समिति कब तक स्थापित की जायेगी ; और

(ख) इस समिति की शक्तियां और कृत्य क्या होंगे ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) : (क) राज्य सरकार ने तेलंगाना क्षेत्र के लिये एक क्षेत्रीय समिति स्थापित करने के आदेश का एक मसविदा भेज दिया है और उसकी जांच की जा रही है।

(ख) क्षेत्रीय समिति के अधिकार और कार्य तेलंगाना क्षेत्र के संरक्षण पर बने नोट